

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 129  
(IB)-1081(PB)/2020

**IN THE MATTER OF:**

Rajeev Kumra & ors.	...	Applicant/Petitioner
Vs		
M/s. CHD Developers Ltd.	...	Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 16.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Gaurav Mitra, Mr. Mrinali Prasad,  
Mr. Chandrashekhar Yadav, Advs.  
For Intervenor : Mr. Sandeep Bhuraria, Ms. Mahima Malhotra and  
Mr. Monish Surendran, Advocates in IA No. 5694 of 2020  
For Respondent : Mr. C S Gupta with Sh Sumant Batra, Advs.

**ORDER**

Learned Counsel for Petitioner appeared.

Learned Counsel for Respondent appeared.

List the matter for further consideration on 04.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)